- (ii) With free availability of time series data the investors/lenders can estimate wind power generation at a particular site from a wind turbine model. This will bring more transparency in the sector.
- (iii) More wind capacity in a given area allowed with improved micrositing techniques.
- (iv) Mandatory installation of ABT compliant meter with telecommunication facility for F&S will reduce wind power uncertainty and thus reduce backing down and also enable online monitoring.
- (v) Prescribing criteria for noise and shadow flicker will ensure health and safety aspects of people working/residing near the wind farm.
- (vi) Proper Decommissioning of the wind turbines
- (d) The present installed wind power generation capacity in the country is around 28.3 GW (as on 31.10.2016.). It is targeted to reach 60 GW of wind power installed capacity in the country by 2022.

## Projects eligible for NCEF

- $\,$  550. PROF. M. V. RAJEEV GOWDA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) the nature of projects eligible for funding under the National Clean Energy Fund (NCEF);
  - (b) the number of projects pending for approval under NCEF;
- (c) since when the National River Conservation Programme (NRCP)came to be funded by NCEF; and
  - (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) As per the information received from the Ministry of Finance National Clean Energy Fund (NCEF) was created in 2010-11 for funding research and innovative projects in clean energy technologies. Any project/scheme relating to the innovative methods to adopt to clean energy technology and research & development shall be eligible for budgeting under NCEF. Thereafter in Budget 2015-16, its scope was extended to finance clean environment initiatives.

Written Answers to

An Inter-ministerial Group (IMG) headed by Finance Secretary appraises the eligible projects that are posed to it by the administrative Ministry. Thereafter, the proposals recommended are put up to the competent authorities as per extant guidelines for their approval.

(c) and (d) In the year 2015-16, National River Conservation Programme (NRCP) has been shifted to the Ministry of Water Resource from Ministry of Environment, Forest and Climate Change. No fund was allocated from NCEF in 2015-16 for NRCP. Rs 250 crore has been allocated from NCEF in BE 2016-17 for National River Conservation Programme.

## **Achievements of Ministry**

- 551. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- the details of achievements of the Ministry during the last two and a half years;
- (b) whether the Ministry's last two years' achievements were presented before the Prime Minister and if so, the details thereof;
- where the Ministry has fallen short of its targets and the areas where it has excelled;
- (d) what are the targets set for the coming three years and the roadmap to achieve the same;
- (e) the details of difficulties brought before the Prime Minister and the suggestions made to overcome them; and
- (f) the details of core areas the Ministry is going to focus on during the coming three years?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) A capacity addition of 14.30 GW of renewable energy has been reported during the last two and half years under Grid Connected Renewable Power, which include 5.8 GW from Solar Power, 7.04 GW from Wind Power, 0.53 from Small Hydro Power and 0.93 from Bio-power.

(b) and (c) NITI Aayog presented the achievement of the various infrastructure Ministries including ministry of New & Renewable Energy before the Prime Minister on 22nd August 2016. The progress and overall achievement made under Wind Power,